

# C. A. T. Bench, JAIPUR

Date of Order	Orders MD 167 /93
17.3.93	<p>None present on behalf of the petitioner.</p> <p>M.P. is allowed. The applicant is allowed to implead the persons referred in para 1 of the M.P. as additional parties. The applicant shall also file the amended cause title within one week. The M.P. stands disposed of. Put up the O.A. on 13.4.1993 for admission.</p> <p><i>Dny</i> (B. N. Dhoundiyal) Member (A)</p> <p><i>D. L. Mehta</i> (D. L. Mehta) Vice Chairman.</p> <p>Copy sent to the app - &amp; - rwp no 81 on vide 2403 to 2404</p> <p>Dated 2-4-93</p> <p>30/8/80</p>